

(c) what are the names of the Schools he has visited during the past two years and how many times he visited each school?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) to (c). The requisite information is being collected from the Andaman and Nicobar Administration and will be placed on the Table of the Sabha, as soon as possible.

Uniformity in Pattern and Standard of Education

7132. SHRI S. S. LAL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that varying patterns and standards of education exist in our universities even after thirty years of independence; and

(b) what steps are proposed to be taken to bring some sort of uniformity of pattern and standard in all our universities?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) Efforts are being made by the University Grants Commission to improve the standards of university education at different levels on a continuing basis. However, there is no attempt to ensure uniformity of pattern or standards among all the universities in the country.

Misuse of the Plot earmarked for School Building

7133. SHRIMATI MOHSINA KIDWAI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it has been brought to the notice of the Delhi Development Authority number of times during the last few years about the conditions created by the misuse of the plot reserved for School building in the

Shantiniketan Colony of the Government Servants Co-operative House Building Society, Ltd., Vasant Vihar, New Delhi as a place of public convenience free from all thus posing a constant health hazard for the inhabitants close-by;

(b) whether the contemplated school building has not come up during the last more than a decade and even the Delhi Municipal Corporation has also failed to take over this plot to put up the proposed school;

(c) what difficulties lie in the way of the DDA to convert this plot into a park for the time being and thus stop this nuisance being committed on this vacant plot all the time; and

(d) the action which DDA propose to take in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Telephone Exchange in Karnataka

7134. SHRI JANARDHANA POOJARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone exchanges that are likely to be opened in Karnataka State during the next plan period; and

(b) the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI): (a) About 200 telephone Exchanges.

(b) All the exchanges are proposed to be opened in rural areas, in villages with demands of 15-20 telephones.

Area under Cultivation

7135. SHRI DURGA CHAND: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the land under cultivation at present in each state with the percentage of the total available land;